- (ख) 1815 पत्नों (87.4 प्रतिशत) पर कार्यावाही की गई।
- (ग) 2077 पतों में से 313 पतों का निम्नलिखित कारणों से उत्तर नहीं दिया गया :--
  - (1) उत्तर भेजना अपेक्षित नहीं था--51(2:5 प्रतिगत)
  - (2) कार्याई के अधीत—262(12:6 प्रतिशत)
- (घ) संसद सदस्यों से प्राप्त पत्नों का तुरन्त निपटान करने से सम्बन्धित मौजूदा अनुदेशों को इस मंत्रालय के सभी ग्रधि-कारियों अनुभागों तथा सम्बद्ध ग्रीर ग्रधीनस्थ कार्यालयों में दोहराया गया है । अति महत्वपूर्ण व्यक्तियों ग्रीर संसद सदस्यों के पैंडिंग पत्नों की माध्यम एककों के प्रमुखों तथा मंत्रालय के संयुक्त सचिनों द्वारा समीक्षा किये जाने सम्बन्धी अनुदेशों को भी दोहराका गया है ।

## Drinking water supply in Sarojini Nag-ar, New Delhi

- 2323. SHRI F. M. KHAN: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that drinking, water supply in Government quarters in Sarojini Nagar. New Delhi is irregular throughout the year;
- (b) whether it is also a fact that normal hours of water supply in market place adjacent to the said colony is more in comparison to the Government quarters in Sarojini Nagar;
- (c) if so. what are the reasons therefor; and
- (d) Jurhat steps Government pro pose to augment the water supply in government quarters in the above mentioned colony?

- THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT); (a) The NDMC have informed that there is shortage of drinking water in the locality, particularly in the summer season.
- (b) and (c) The topography of the area is such that not only the market but even the residential quarters which are situated at a lower level, specially ground floor quarters; get water for longer duration as compared to those situated at higher level
- (d)| A second underground tank is under construction by the NDMC for -this locality. With the commissioning of this tank drinking water is expected to be available for longer duration to residents.

## Construction of Roads, Drains etc. in' .West Jyoti Nagar, Sahahdra, Delhi.

- 2324. SHRIMATI KAILASHPATI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that the construction of roads, drains etc. in. West Jyoti Nagar (Extn.), Loni Road, Shahdara was taken up by the D.D.A in the year 1984.
- (b) whether it  $i_s$  also a fact that the work in the Block 'A', 'B' and'C in the said area has been completed whereas in Block 'D' the work has not been completed so far; and
- (c) if so, what steps Government propose to contemplate for the completion of the remaining work in 'D' Block of *the* said area?
- THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) These works were taken up by the DDA in 1984-85.
- (b) and (c) The works in Blocks A, B & C have been completed by the DDA. The work in Block D was not, however taken up as the area covered by this Block has not been regularised.